

ITEM NO.17

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.19204/2018

(Arising out of impugned final judgment and order dated 22-03-2018 in MB No.27962/2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

M/S VACMET INDIA LIMITED INCORPORATED
 UNDER COMPANIES ACT,1956 & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.100475/2018-EXEMPTION FROM FILING O.T. and IA No.100473/2018-PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

WITH

SLP(C) No. 20011/2018 (XI)

(FOR ADMISSION and I.R. and IA No.103908/2018-EXEMPTION FROM FILING O.T. and IA No.103907/2018-PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 19796/2018 (XI)

(FOR ADMISSION and I.R. and IA No.102617/2018-EXEMPTION FROM FILING O.T. and IA No.102611/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 20711/2018 (XI)

(FOR ADMISSION and I.R. and IA No.107371/2018-EXEMPTION FROM FILING O.T. and IA No.107370/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 19602/2018 (XI)

(FOR ADMISSION and I.R. and IA No.102270/2018-EXEMPTION FROM FILING O.T. and IA No.102266/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 19401/2018 (XI)

(FOR ADMISSION and I.R. and IA No.101714/2018-EXEMPTION FROM FILING O.T. and IA No.101709/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 19763/2018 (XI)

(FOR ADMISSION and I.R. and IA No.102480/2018-EXEMPTION FROM FILING O.T. and IA No.102478/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 19822/2018 (XI)
 (FOR ADMISSION and I.R. and IA No.102745/2018-EXEMPTION FROM FILING
 O.T. and IA No.102742/2018-PERMISSION TO FILE LENGTHY LIST OF
 DATES)

Date : 13-08-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
 HON'BLE MR. JUSTICE NAVIN SINHA
 HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Tushar Mehta, ASG
 Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s) Mr. P. Chidambaram, Sr. Adv.
 Ms. Vanita Bhargava, Adv.
 Mr. Ajay Bhargava, Adv.
 Ms. Gauri Desai, Adv.
 M/S. Khaitan & Co., AOR

Mr. Mukul Rohatgi, Sr. Adv.
 Mr. Arvind Datar, Sr. Adv.
 Mr. Siddharth Bhatnagar, Adv.
 Mr. R.N. Karanjawala, Adv.
 Ms. Nandini Gore, Adv.
 Mr. Abhinay Sharma, Adv.
 Ms. Khushboo Bari, Adv.
 Mr. Mandeep Kalra, Adv.
 Mr. Jasvir Singh, Adv.
 Ms. Manik Karanjawala, Adv.
 M/S. Karanjawala & Co., AOR

Mr. Vijay Hansaria, Sr. Adv.
 Mr. Tanuj Bhushan, Adv.
 Ms. Nandita Chauhan, Adv.
 Ms. Nimrah Alvi, Adv.
 Mr. S. S. Shroff, AOR

Mr. Shekhar Prit Jha, AOR
 Ms. Himani Mishra, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

List the matters on 21-08-2018 (Tuesday).

(POOJA ARORA)
 COURT MASTER

(ASHA SONI)
 BRANCH OFFICER